

[Mr. Deputy-Speaker]

The question is:

"That for the original resolution, the following be substituted, namely:—

"This House is of opinion that in order to implement as part of the Fourth Plan an integrated development programme of agriculture to make the country self-sufficient in foodgrains and with a view to progressively curtail and ultimately stop P.L. 480 imports, the Government of India should ensure a remunerative and economic price to the farmer; give highest priority in providing the farmer cheap credit and the material inputs such as fertilisers, pesticides, better seeds, water and agricultural machinery; and assign adequate resources for giving a new orientation and emphasis to agricultural re-

search to enable it to tackle the problems which inhibit agricultural productivity.'" (15)

*The motion was adopted.*

**Mr. Deputy-Speaker:** All the other amendments fall through.

17.17½ hrs.

**BUSINESS ADVISORY COMMITTEE**

**FORTY-FIRST REPORT**

**Shri Rane (Buldana):** Sir, I beg to present the Forty-first Report of the Business Advisory Committee.

17.18 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, November 15, 1965/Kartika 24, 1887 (Saka).*